NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: =p7/13

PETITION NUMBER

: TP 43/16

NAME OF THE PETITIONER(S)

: PRAMERICA ASPF-II CYPRUS HOLDING LTD.

NAME OF THE RESPONDENT(S)

: METRO CORP INFRASTRUCTURE LTD. & 2 OTHERS

UNDER SECTION

: 397/398

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SMARAN SHELLY (MISKEYGOODE PARTHERS)

98451-29114

2 BHARATH. K (FOR-1 15 R-3) 9448052498 3 Molliveryng 22266735

M/s. Keystone Partners, filed valakat for petitioner. Shri Bharat, Advocate, undertakes to file vakalat for R-1 to 3.

R-4 present in person. He requested time to engage a counsel. It is also reported that the matter is under talks of compromise.

For filing vakalat filing 2 sets of copies and for reporting settlement if any, posted to 10.03.2017.

MEMBER (J)

MEMBER (T)